



2026:DHC:7609



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* **IN THE HIGH COURT OF DELHI AT NEW DELHI**
CNR No. DLHC010791172025
+ **OMP (ENF.) (COMM.) 226/2025**
M/S RELIANCE ELECTRIK WORKSDecree Holder
Through: **Mr. Avinash Trivedi and Mr.**
Rahul Aggarwal, Advs.

versus

PUBLIC WORKS DEPARTMENT
GOVT OF NCT OF DELHIJudgement Debtor
Through: **Mr. Anubhav Gupta, Panel**
Counsel, GNCTD

CORAM:
HON'BLE MR. JUSTICE OM PRAKASH SHUKLA

ORDER
07.09.2026

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1. At the outset, learned Counsel appearing for the Decree Holder seeks leave to withdraw the present petition with liberty to revive it as and when the situation arises.
2. Leave and liberty is granted as aforesaid.
3. The present petition is dismissed as withdrawn with aforesaid liberty

OM PRAKASH SHUKLA, J

SEPTEMBER 7, 2026/ss